

Name of Corporate Debtor:	ACE FOOTMARK PRIVATE LIMITED
Date of Commencement of CIRP:	17-Aug-23
List of Creditors as on:	6-Mar-24

List of Operational Creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Excise & Taxation Department	Yes	1/4/2024	13,628,128.00	-	Unsecured	-	-	No	-	-	-	-	13,628,128.00	
2	Employee State & Insurance Corporation	Yes	1/5/2024	248,579.00	248,579.00	Unsecured									
3	Pr. Commissioner State Tax/VAT, Department of Trade & Taxes, Govt of NCT of Delhi	Yes	17/11/2023	25,177,439.00	7,516,704.00									17660735	
<b>Total</b>				<b>39,054,146.00</b>	<b>7,765,283.00</b>		<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>31,288,863.00</b>	